

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

T.P No. 306/KB/2017  
C.P.No. 702/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Reward Advisory Services Pvt Ltd and Ors with Trinetra Co. Pvt Ltd.		
Under Section	391 (2) 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. N. BASGUPTA, Adv.
2. MR. D. N. DEY, Adv.
3. MR. J. PATNAIK, P.C.S.
4. Ms TIAINLA  
Dy Dir

For Petitioner  
O/o RD (MCA)

*[Signature]*  
29/11/2017  
*[Signature]*  
29.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Ld. Counsel for the petitioners made a request for adjournment. Prayer is allowed.

List on 17/01/2018.

*Sd*

(Jinan K.R.)  
Member (J)

*Sd*

(V.P.Singh)  
Member (J)